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NATIONAL COMPANY LAW TRIBUNAL  
DIVISION BENCH  
CHENNAI

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI  
NATIONAL COMPANY LAW TRIBUNAL, HELD ON 07/11/2017 AT 10.30 AM

PRESENT: SHRI Ch. MOHD SHARIEF TARIQ, MEMBER - JUDICIAL  
SHRI S. VIJAYARAGHAVAN, MEMBER - TECHNICAL

APPLICATION NUMBER :  
PETITION NUMBER : TCP/41/ (IB)/2017  
NAME OF THE PETITIONER(S) : ENTRUST COMMUNICATIONS PVT LTD  
NAME OF THE RESPONDENT(S) : UNIVERSAL TELECOMMUNICATIONS (I) PVT LTD  
UNDER SECTION : 433(e) (f)

S.No.	NAME (IN CAPITAL)	DESIGNATION	SIGNATURE
		REPRESENTATION BY WHOM	

STANLEY JOHN

Petitioner

GURMEET KOUR  
for REP Partners

Respondent



ORDER

Counsels for both the parties are present. Counsel for the Corporate Debtor submitted that there is a chance of settlement between the parties and therefore prayed for time. At request, time is enlarged with the condition that if the settlement will not be possible, the matter will be taken up for final arguments. Put up on **21.11.2017 at 10.30 A.M.**

  
MEMBER (TECHNICAL)  
ghk

  
MEMBER (JUDICIAL)